

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No.Estt/HC/2021/ 148

Date: 05/04/2021

WHEREAS, Shri Ashish Kumar Jaiswal was offered temporary appointment on the post of Translator vide Order No.Estt/HC/2021/62 dated 08.02.2021 upon selection in the recruitment pursuant to advertisement dated 31.01.2020.

AND WHEREAS, Shri Ashish Kumar Jaiswal had to join his duty on or before 22.02.2021 and during the extended time period upto 22.03.2021, which was duly communicated to him, but he failed to join his duty within stipulated time.

THEREFORE the order of appointment dated 08.02.2021 qua him, is hereby cancelled with immediate effect.


BY ORDER  
  
REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)08/2019/865

Date: 05/04/2021

Copy forwarded to the followings for information and necessary action:

1. The Registrar(Admn./Exam/Classification/CPC/Rules/Vig/Writs /OSD, F&I), Rajasthan High Court, Jodhpur and Jaipur Bench, Jaipur.
2. Concerned Joint/Deputy Registrars, Rajasthan High Court, Jodhpur.
3. Senior Librarian/Assistant Registrars, Rajasthan High Court, Jodhpur.
4. System Analyst (DIO), Computer Cell, NIC, Rajasthan High Court, Jodhpur with the direction to upload on the official website of Rajasthan High Court.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Bill Clerk/Leave Clerk/Service Records/Budget/GPF/S.I., Rajasthan High Court, Jodhpur.
7. Concerned Shri Ashish Kumar Jaiswal S/o Shri Rajendra Prasad, D1/46, Flat-9, Second Floor, Gali No.6, Om Vihar Phase-5, Uttam Nagar, New Delhi-110059.
8. Personal file.

  
REGISTRAR (ADMN.)